

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): The Committee is to go into the grievances voiced by some sections of the Muslim Community and take effective steps to redress them.

Integrated tribal development project

1M). SHRI GAYA CHAND BHUTAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of Integrated Tribal Development Projects functioning in the country;

(b) whether these Projects are managed by suitable officers; and

(c) if so, what are the details thereof?

TU THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) There are 181 Integrated Tribal Development Projects (ITDPs) functioning in 17 States and two Union Territories comprising of the tribal sub-Wan States and Union Territories.

(b) and (c) The projects are generally manned by Class I Officers of State Civil Services drawn from various developmental departments including tribal development/social welfare. In certain States, officers of Indian Administrative Service cadre are also posted as ITDP officers. This is the case in the States of Manipur, Madhya Pradesh, Orissa. These officers have generally been delegated financial

and administrative powers which are reviewed from time to time to effect further improvement.

SC/ST families to be brought above poverty line

1931. SHRI GAYA CHAND BHUTAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the targeted number of Scheduled Castes/Scheduled Tribes families to be brought above poverty line, State-wise, during the Sixth Five Year Plan;

(b) what is the number of families brought above the poverty line during the last three years; and

(c) what is the procedure to assess the number of families which have been brought above poverty line, and whether information in this regard is based on the reports sent by the State Governments and whether there is any system to check the reliability of the information received?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) The required informations are given in the two statements placed below.

(c) Ministry of Home Affairs have issued the guidelines to the State Governments as to how to assess the number of families who are being brought above the poverty line. The reports received from the State Governments in this regard are being reviewed periodically by the Planning Commission and also by the Ministry of Home Affairs.

Statement 1*Assistance to Scheduled Caste Families to cross the poverty line*

State/UT	Sixth Five Year Plan Tar- get	Number of families economically assisted			
		1980-85	1980-81	1981-82	1982-83
Andhra Pradesh	750000	66241	183000	111487	
Assam	114000	9549	18317	8836	
Bihar	1048000	64850	88904	105337	
Gujarat	236000	46000	55000	49322	
Haryana	160000	18703	55396	29593	
Himachal Pradesh	86000	12711	21335	90185	
Karnataka	530000	57986	118030	51656	
Kerala	238000	..	40850	23781	
Madhya Pradesh	700000	35902	172000	55463	
Maharashtra	854000	33007	115940	111189	
Manipur	2686	865	235	N.R.	
Orissa	400000	50988	80214	63625	
Punjab	419000	58064	81956	59801	
Rajasthan	500000*	45651	83400	81442	
Sikkim	3400	..	340	887	
Tamil Nadu	917000	77828	122360	93102	
Tripura	25526	3001	5000	N.R.	
Uttar Pradesh	1500000	156769	450000	235435	
West Bengal	1112000	..	163643	217764	
Delhi	40000	3874	5959	2880	
Pondicherry	9000	138	2000	1138	
Goa, Daman & Diu	@	310	
Chandigarh	151	25	
Jammu & Kashmir	SGP not yet approved.				

NOTE: * Achievement upto January, 1983. N. R. Not reported. @

Target net yet fixed

Statement II

Assistance to Scheduled Tribes Families to cross the poverty line

State/UT	Sixth Plan target	Number of families economically assisted			
	(1980-85)	1980-81	1981-82	1982-83*	
1. Andhra Pradesh	50,000	9,227	13,092	26,158	
2. Assam	2,00,429	16,519	48,605	43,074	
3. Bihar	3,00,000	N.A.	N.A.	56,357	
4. Gujarat	3,50,000	74,784	76,580	59,046	
5. Himachal Pradesh	43,749	4,046	4,737	15,332	
6. Karnataka	15,500	3,392	3,397	4,530	
7. Kerala	16,000	2,545	2,545	2,233	
8. Madhya Pradesh	6,18,000	@	2,40,747 @	67,936	
9. Maharashtra	..	N.A.	3,40,000	3,57,218	
10. Manipur	N.A.	N.A.	N.A.	6,330	
11. Orissa	5,50,000	57,285	83,700	51,276	
12. Rajasthan	50,000	11,000	12,662	23,356	
13. Sikkim	N.A.	N.A.	1,060	2,426	
14. Tamil Nadu	15,000	3,000	3,050	3,234	
15. Tripura	N.A.	N.A.	N.A.	92,351	
16. Uttar Pradesh	3,100	500	630	2,723	
17. West Bengal	1,08,275	N.A.	41,447	77,751	
18. Andaman & Nicobar Island	3,700	N.A.	N.A.	6,086	
19. Goa, Daman & Diu	1,516	150	272	609	

* The figures for 1982-83 are only upto January, 1983.

@ The figures are for 1980-81 and 1981-82.